

12.01 hrs.

PAPERS LAID ON THE TABLE

*[English]***Financial Estimates and Performance Budget for 1997-98 of ESI Corporations**

THE MINISTER OF LABOUR (SHRI M. ARUNACHALAM) : I beg to lay on the Table—

A copy of the Financial Estimates and Performance Budget for the year 1997-98 (Hindi and English versions) of the Employees, State Insurance Corporation under section 36 of the Employees' State Insurance Act, 1948.

[Placed in Library, See No. LT 2008/97]

Notifications Under, Banking Companies (Acquisitions Transfer of Undertakings) Act, 1970

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM) : I beg to lay on the Table—

(1) A copy each of the following Notifications (Hindi and English versions) under sub-section (4) of section 19 of the Banking Companies (Acquisition and Transfer of Undertakings) Act, 1970 and 1980 :-

(i) The Bank of India (Officers') Service (Amendment) Regulations, 1995, published in Notification No. P-IR-SAH-706 in Gazette of India dated the 23rd November, 1996.

[Placed in Library, See No. LT 2009/97]

(ii) Notification No. P-IR-SAH-740 published in Gazette of India dated the 23rd November, 1996 containing corrigendum to notification No. P-IR-SAH-191 dated the 22nd July, 1995.

[Placed in Library, See No. LT 2010/97]

(iii) The Corporation Bank (Officers') Service (Amendment) Regulations 1996, published in Notification No. PAD-IR-3664-96, CBOSR in Gazette of India dated the 7th September, 1996.

[Placed in Library, See No. LT 2011/97]

(iv) The Dena Bank Officer Employees' (Discipline and Appeal) (Amendment) Regulations, 1996 published in Notification No. IR/Amend. 3/96 in Gazette of India dated the 30th November, 1996.

[Placed in Library, See No. LT 2012/97]

(v) The Punjab and Sind Bank (Officers) Service (Amendment) Regulations, 1997 published in Notification No. PSB/STAFF/OSR/1997 in Gazette of India dated the 27th January, 1997.

[Placed in Library, See No. LT 2013/97]

(vi) The Allahabad Bank (Officers') Service (Amendment) Regulations 1996 published in Notification No. HO/Legal/0938 in Gazette of India dated the 22nd February, 1997.

[Placed in Library, See No. LT 2014/97]

(vii) The Bank of Baroda (Officers') Service (Amendment) Regulations, 1997 published in Notification No. HO OSR & IR-A 06-09-2828 in Gazette of India dated the 22nd February 1997.

[Placed in Library, See No. LT 2015/97]

(viii) The Vijaya Bank Officer Employees (Discipline and Appeal) (Amendment) Regulations, 1997 published in Notification No. 542 in Gazette of India dated the 22nd March, 1997

[Placed in Library, See No. LT 2016/97]

(ix) The Bank of India Officer Employees (Discipline and Appeal) (Amendment) Regulations, 1996 published in Notification No. II. 96-97 in the Gazette of India dated the 23rd November, 1996.

[Placed in Library, See No. LT 2017/97]

(x) The UCO Bank (Officers') Service (Amendment) Regulations, 1996 published in Notification No. OSR/1/96 in the Gazette of India dated the 25th January, 1997.

[Placed in Library, See No. LT. 2018/97]

(2) A copy of the Industrial Development Bank of India (Employees Provident Fund) Amendment Regulations, 1996 (Hindi and English versions) published in Gazette of India dated the 4th January, 1997 under sub-section (4) of section 37 of the Industrial Development Bank of India Act, 1964.

[Placed in Library, See No. LT 2019/97]

Statements showing action taken by Government on the assurances, promises and undertakings given by the Ministries during various sessions of 8th, 9th, 10th, and 11th Lok Sabha.

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.R. BALASUBRAMONIAN) : I beg to lay on the Table—

A copy each of the following statements (Hindi and English versions) showing action taken by the Government on the assurances, promises and undertakings given by the Ministers during the various sessions of Eighth, Ninth, Tenth and Eleventh Lok Sabha.